

BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

FOURTEENTH REPORT

(Presented on 16.03.2015)

The Business Advisory Committee held a sitting on Friday, the 13th March, 2015.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

1. The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2015, <i>as passed by Rajya Sabha.</i> <i>(Consideration and Passing)</i>	2 Hrs.
2. The Warehousing Corporations (Amendment) Bill, 2015. <i>(Consideration and Passing)</i>	2 Hrs.
3. The Andhra Pradesh Reorganisation (Amendment) Bill, 2015. <i>(Consideration and Passing)</i>	1 Hr.
4. The Repealing and Amending Bill, 2014. <i>(Consideration and Passing)</i>	1 Hr.
5. The Constitution (One Hundred – twenty second Amendment) Bill, 2014 – <i>relating to GST.</i> <i>(Consideration and Passing)</i>	4 Hrs.

NEW DELHI;
13th March, 2015
Phalguna 22, 1936 (Saka)

(Smt. Sumitra Mahajan)
Chairperson,
Business Advisory Committee.